NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 18.01.2021</u> <u>NOTICE</u>

Take notice that the following matter listed on 18.01.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 23.02.2021

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins)	Albanna Engineering LLC.	John Mathew	Shiv Kumar Suri-R1 to
	No. 481 of 2020	Vs.		R4
		Sanghvi Movers Ltd & Ors.		Nipun Sharma-R6 & R7
				Pranoy Harilal-R8
				Anand Shankar Jha-
				R9 Vinod-RP

Copy to: -

1. Notice Board

By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in Registrar